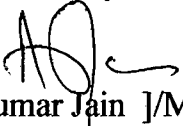


OA 06/2006

13.07.2010

Md. Fahimuddin, Id. Counsel for the applicant.
Shri S.C. Jha, Id. counsel for the respondents.

The case has already been admitted for hearing vide order dated 16.09.2008. It may be listed in chronological order under the heading "Hearing".


[Akhil Kumar Jain]/M[A]


[Rekha Kumari]/M[J]

srk.

22.10.10

For want of time let this case on.....continue.....in the running list.
under the same heading

By Order

N. P. Rao
Court Officer

ORDER

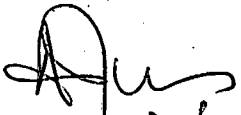
02.11.2010


For the applicant : Md. Fahimuddin
For the respondents : None

The Id. Counsel for the applicant submits that the applicant is dead. ~~Same~~

Considering the submissions, the O.A. stands abated.

The O.A. is, therefore, disposed of accordingly.


(A. K. Jain)/M(A)


(Anwar Ahmad)/M(J)

Srn.